

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3757

ANSWERED ON:19.03.2015

SETTING UP OF WINDMILLS

Gogoi Shri Gaurav;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to set up windmills across the country during 2016-2017 to double the installed wind energy capacity;
- (b) if so, the present status of windmills functioning across the country;
- (c) whether the Government proposes to involve private sector in setting up windmills to achieve target of power generation; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The wind power projects are being installed in wind potential states which will continue in 2016-17. A target of 15,000 MW wind power capacity has been set for the 12th Five Year Plan period.

(b): A wind power capacity of 22,645 MW has been installed in the country upto February, 2015.

(c): Yes, Madam.

(d): The wind power projects are being installed with private sector investment. The Government provides fiscal and promotional incentives such as Accelerated Depreciation benefit, concessional custom duty on certain components of wind electric generators, excise duty exemption to manufacturers. 10 years tax holiday on income generated from wind power projects is also available. A Generation Based Incentive (GBI) is available for the projects not availing Accelerated Depreciation benefit, under which Rs. 0.50/unit generated is provided with a ceiling of Rs.1.00 crore per MW.

A strong manufacturing base of wind turbines has been established in India by the private sector. The private sector is also allowed to carry out wind monitoring to identify potential sites for installing wind power projects. The wind data is vetted by the National Institute of Wind Energy (NIWE), an autonomous institution of this Ministry.